

FORMAT FOR PROVIDING CASE CLEARANCE RATE

S. No.	Court	Year	Total No. of Cases Instituted	Total No. of Cases Disposed	Case Clearance Rate (CRR)*
1	High Court	2018	41333	37215	90.04
		2019	45230	39488	87.3
		2020	30198	23678	78.41
2	District and Subordinate Courts	2018	219639	229548	104.51
		2019	231994	214398	92.42
		2020	125102	78278	62.57

*CCR: Calculated on the basis of the number of cases disposed of expressed as a percentage of the number of cases instituted in a given year.